

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A No. 615 of 2017

Dr. Rekha Sharma and others	---	---	Appellants
	Versus		
State of Jharkhand and others	---	---	Respondents

CORAM: Hon'ble Mr. Justice Aparesh Kumar Singh
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellants:	Mr. Anil Kr. Sinha, Sr. Advocate
For the Respondent-RIMS:	Dr. Ashok Kr. Singh, Advocate
For the Intervener:	Mr. Ganesh Khanna, Advocate

09/ 09.07.2020 Mr. Anil Kumar Sinha, learned Senior Counsel for the appellant, Dr. Ashok Kumar Singh for the Respondent-RIMS and Mr. Ganesh Khanna, assisted by learned counsel for the intervener on record Ms. Rishi Bharti are present through Video Conferencing.

2. Intervener Dr. Mukesh Kumar has through I.A. No. 462/2020 sought intervention in this appeal as he is one of the successful candidates in the merit list dated 12.03.2017 (Annexure-D) on the post of Resident Tutor in RIMS and claims to be similarly situated like the private Respondents who also were successful in the subject of Physiology and Microbiology. I.A. No. 461/2020 has been preferred for seeking similar modification in the order dated 16.01.2018. Vide order 18.06.2018 passed on I.A. No. 3161/2018, order dated 16.01.2018 has been modified to the extent that stay granted by this Court shall not be made applicable to the private Respondents. Those private Respondents have been allowed to join pursuant to the order dated 18.06.2018 on the respective posts.
3. Learned counsel for the RIMS seeks an indulgence to obtain instructions on these two I.As.
4. As prayed for, let the case be listed on 23rd July 2020.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)